

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT (SAMADHAN SAMAROH)

CRIMINAL APPEAL NO(S). 1697/2019

AJAY SHARMA

APPELLANT(S)

VERSUS

STATE OF U.P. & ANR.

RESPONDENT(S)

Date : 22-08-2026

PRESENT : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
MS. MAHALAKSHMI PAVANI, SENIOR ADVOCATE
MR. RAJAT MITTAL, ADVOCATE-ON-RECORD

For Appellant(s) : Ms. Parul Shukla, AOR

For Respondent(s) :Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

1. There is no appearance on behalf of the respondent No.2.
2. Let fresh notice be issued to respondent No.2 through the concerned police station. List the matter before the regular Court after two weeks.

(JAGDISH KUMAR)
ASTT. REGISTRAR-cum-PS

(KOMAL)
COURT MASTER (NSH)